

**NATIONAL COMPANY LAW TRIBUNAL,**  
**MUMBAI BENCH**  
**COURT VI**

Item No. 4

**IA(I.B.C.)/745(MB)2023, IA(I.B.C.)/933(MB)2023 IN C.P.(IB)/1234(MB)2022**

CORAM:

**SHRI SANJIV DUTT**  
**HON'BLE MEMBER (TECHNICAL)**

**SHRI K. R. SAJI KUMAR**  
**HON'BLE MEMBER (JUDICIAL)**

ORDER SHEET OF HEARING (HYBRID) DATED **28.06.2024**

NAME OF THE PARTIES : **State Bank Of India**

**Vs**

**Vidarbha Industries Power Limited**

**For FC** : Sr. Adv. Darius Khambata and Vikram Nankani a/w Adv.  
Sairam Subramanian, Adv. Saloni Shah, Adv. Bhavika Deora,  
Adv. Jewel Bhateja, Adv. Ashika Jain i/b Saraf and Partners

**For CD** : Sr. Adv. Prateek Seksaria

**Section 7 of IBC**

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**ORDER**

Heard the Counsel for the applicant in part. **List on 03.07.2024 for further hearing.**

Sd/-  
**SANJIV DUTT**  
**MEMBER (TECHNICAL)**

Sd/-  
**K. R. SAJI KUMAR**  
**MEMBER (JUDICIAL)**

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